


(3)

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 04/10/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL


APPLICATION NUMBER :  
PETITION NUMBER : CP/21/2017  
NAME OF THE PETITIONER(S) : BULDANA CREDIT CARE PVT LTD  
NAME OF THE RESPONDENT(S) : VINKEM LABS LTD & 4 ORS  
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
3	VINKEM LABS LTD.,	MRS. K. SUMATHI (Mrs. G. Shanthi Mendiratta for Mrs. Sumathi).	
4	A.M. Ilango	Counsel for Petitioner	J.

**ORDER**

Counsels for both the parties are present. Counsel for Respondent prayed for time to make submissions in relation to the maintainability of the petition. At request, time is enlarged. Put up on **24.10.2017 at 10.30 A.M.**

  
MEMBER (TECHNICAL)

  
MEMBER (JUDICIAL)

ghk